

**Changes in Railway Time Table after Publication**

3260. SHRI S. C. SAMANTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway administration make far reaching changes in the Railway Time-Table after its publication;

(b) whether he is aware that it causes great inconvenience to the travelling public in the absence of any fresh or amended issue of the Time-Table being available; and

(c) whether the publication of the Railway Time-Table after every six months is proposed to be resumed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). No. However, mid-term changes have been made in the time-table consequent upon the introduction of new trains, dieselisation of trains or increase in the frequency of existing train services and these changes are given publicity through press notifications and station Notice Boards.

(c) Yes. It is now proposed to publish time-tables half-yearly commencing from May, 1978 issue.

**Railway Lines in Backward and Hilly areas**

3261. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Annual Plan for 1976-77 envisages an outlay of Rs. 418 crore;

(b) whether it includes schemes for construction of Railway lines to promote the development of backward and hilly areas; and

(c) if so, the salient features of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Yes.

(b) Yes.

(c) With a view to making it financially possible for the Railway to construct new lines to promote the development of backward and hilly areas, a new policy was enunciated in the year 1973, the salient features of the scheme are as follows:

- (i) Exemption, full or partial, from payment of dividend liability to the General Revenues during the period of construction and for a specified number of years after completion and opening to traffic;
- (ii) Participation of State Governments or local authorities, in reducing the cost of construction by giving the land and labour content of construction free of cost.
- (iii) Suitable adjustment upwards of fares and freight structure applicable to the newly constructed line which in common parlance is called 'inflation of chargeable mileage'; and
- (iv) Levy of fares and freight on a discontinuous basis so as to be a set off against telescopic structure of standard fares and freight

**Law Books in Hindi**

3262. SHRI RAJDEO SINGH. Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether his Ministry is implementing a scheme which envisages production of law books in Hindi for use as text-books in the Universities and reference books for the practising lawyers in the Hindi-speaking States?

(b) whether for ensuring effective implementation of the scheme any

evaluation committee has been set up; and

(c) if so, the personnel of the committee?

**THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD):** (a) Yes, Sir.

(b) An *ad hoc* Evaluation Committee has been set up with effect from the 25th July, 1975 for a period of one year or till a regular Evaluation Committee is constituted, whichever is earlier.

(c) The following persons are the members of the *ad hoc* Evaluation Committee.

1. Dr. (Shrimati) Shradha Kumari . . . . .	. . . . .	Reader, Faculty of Law, Lucknow University Lucknow.
2. Dr. G. C. Kasliwal . . . . .	. . . . .	Professor, Faculty of Law, Udaipur University, Udaipur.
3. Dr. B. R. Chauhan . . . . .	. . . . .	Professor and Head of Department of Law and Dean Faculty of Law, Himachal Pradesh University, Simla.
4. Shri B. K. Sharma, Member-Convener . . . . .	. . . . .	Secretary, Official Language (Legislative) Commission, New Delhi and <i>ex-officio</i> Secretary, Hindi Advisory Committee for the Ministry of Law.

**Mangla Fertiliser factory in Mangalore**

3263. **SHRI RAJDEO SINGH:** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Mangla fertiliser factory in Mangalore has gone into production;

(b) whether the factory has promoted a farm service to teach farmers how to use fertilisers economically thereby cutting the cost by 20 to 30 p.c.;

(c) whether by teaching the farmers and producing urea the said factory is saving foreign exchange; and

(d) if so, the amount of foreign exchange saved last year and whether the pattern of economic use would be introduced in other parts of the country?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI):** (a) and (b). Yes, Sir. The company has reported that they have established "Mangla Farm Service" to educate the farmers on better and efficient utilisation of fertilisers aimed at achieving higher yields, with reduced fertilizer application. The company in

addition is promoting other scientific and profitable farming techniques as part of the "Mangla Farm Service".

(c) and (d). It is not possible to quantify precisely the saving in foreign exchange achieved through the efficient use of fertilizers. It is Government's policy to maximise farm production through, among other things, the efficient use of fertilizers.

**Derailment of train on Jabbalpur-Allahabad route**

3264. **SARDAR SWARAN SINGH SOKHI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether any train on Jabbalpur Allahabad route was derailed on 8th April, 1976 and traffic was affected for the whole day as a result thereof; and

(b) if so, the causes of derailment and steps Government propose to take in this regard for future?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH):** (a) and (b). On 8-4-1976, while R 50 Up goods train was running between Chitahara and Khutaha stations on Satna-Allahabad